

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2541
ANSWERED ON-02.08.2022

DIGITAL MAPPING

2541. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government had launched a project of digital mapping of rural properties using drones and other such devices; and
- (b) if so, the details thereof and progress made along with expenditure incurred, State-wise and district-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) and (b) Yes Sir. The Central Sector Scheme "SVAMITVA" aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages with issuance of legal ownership rights (Property cards/Title deeds). It is done with the help of drone technology. The scheme aims to cover 6.62 lakh villages in the country from Financial Year 2020-21 to Financial Year 2024-25. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre (NIC). The progress made under the scheme and expenditure incurred is attached at **Annexure I**.

Total cost for implementation of the Scheme from 2020-2025 is Rs. 566.23 crore. Under the scheme, funds to Survey of India are provided for two components – Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU). Funds are also released to National Informatics Centre (NIC) through National Informatics Centre Services Inc (NICSI) for Enhancement of Spatial Planning Application 'Gram Manchitra' and Central Infrastructure. Details of funds released under the scheme is given at **Annexure II**.

Annexure I

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2541 answered on 02.08.2022 regarding 'Digital Mapping'.

Status of Implementation of SVAMITVA scheme as on 28.07.2022

State	Number of Villages in which Drone Flying is completed
Haryana	6,260
Uttarakhand	7,581
Madhya Pradesh	32,937
Uttar Pradesh	72,379
Maharashtra	23,697
Rajasthan	4,582
Karnataka	2,664
Punjab	1,648
Andhra Pradesh	2,823
J&K	1,201
Ladakh	85
Himachal Pradesh	1,672
Gujarat	1,494
Dadra and Nagar Haveli and Daman and Diu	80
Puducherry	96
Arunachal Pradesh	219
Odisha	895
Kerala	50
Lakshadweep	10
Andaman & Nicobar Islands	186
Goa	410
Assam	45
Chhattisgarh	2,447
Jharkhand	240
Mizoram	48
Tripura	1
Manipur	15
Sikkim	1
Tamil Nadu	3
Telangana	5
Delhi	21
Total	1,63,795

Annexure II

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 2541 answered on 02.08.2022 regarding 'Digital Mapping'.

Release of funds under SVAMITVA scheme as on 28.07.2022

Organization / State / UT	Funds released (Rs.)
Survey of India	2,43,90,60,855
NIC through NICS	8,45,40,987
Andhra Pradesh	26,70,000
Arunachal Pradesh	16,54,250
Assam	54,74,750
Chhattisgarh	13,14,500
Dadra and Nagar Haveli and Daman and Diu	2,19,750
Haryana	21,61,270
Himachal Pradesh	41,15,250
Karnataka	7,75,125
Madhya Pradesh	92,77,500
Maharashtra	10,52,500
Mizoram	2,77,750
Odisha	11,50,000
Punjab	7,80,000
Tripura	3,87,000
Uttar Pradesh	1,44,75,000
Uttarakhand	15,10,000
Total	2,57,08,96,487